

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.4133  
TO BE ANSWERED ON 18.03.2020**

**SECRET VOTING**

**†4133. SHRI DEEPAK BAIJ:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways grants recognition to railway unions through secret voting;**
- (b) if so, the number of times when such secret votings took place to grant recognition to labour unions in Indian Railways along with the term/period of the same;**
- (c) whether the term of unions previously elected through secret voting has been completed or not;**
- (d) if so, the details thereof;**
- (e) whether the process for announcing dates for the new secret voting has been initiated; and**
- (f) whether the Ministry is considering to do away with the process of secret voting?**

**ANSWER**

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY**

**(SHRI PIYUSH GOYAL)**

**(a) to (f): A Statement is laid on the Table of the House.**

**\*\*\*\*\***

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO.4133 BY SHRI DEEPAK BAIJ TO BE ANSWERED IN LOK SABHA ON 18.03.2020 REGARDING SECRET VOTING.**

**(a): Yes, Sir.**

**(b) to (d): Secret Ballot Election for recognition of Trade Unions on Zonal Railways was held for the first time in the year, 2007 and this exercise was repeated in 2013. As per Final Modalities for holding of Secret Ballot Election, recognition of Trade Unions on a Zonal Railway shall normally be valid for six years from the date of grant of recognition by the General Manager of the Zonal Railway. However, the existing recognized Trade Unions continue to remain recognized till a fresh election process is completed.**

**(e) and (f): The process of holding next Secret Ballot Elections for recognition of Trade Unions on Zonal Railways has been initiated and the Modalities for such Secret Ballot Elections have been notified. The date(s) for holding such Secret Ballot Elections are yet to be finalized.**

**\*\*\*\*\***